

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P. No. 73/2015  
I.A. No. 83/2017


CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21<sup>st</sup> July, 2017, 10.30 A.M

Name of the Company	Kajal Das -Vs- Shivam Infraestate Pvt.Ltd. & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date


1. PATITA PARAN BISHWAN ADV
2. ARITRA BASU, ADV

/ R 1109

  
21/7/17

1. Braaten K. Dey, Adv
2. Anjana Banerjee, Adv

Applicant/petitioner

  
21/7/17

21.07.2017 – C.P. No. 73 / 2015, I.A. No. 83 / 2017 – Kajal Das –Versus- Shivam  
Infraestate Pvt. Ltd. & Others.

ORDER

Ld. Lawyer on behalf of the petitioner and respondent no. R 1 to R 4 are present.

In view of the order dated 21.06.2017 Bearing Order No. 25 / 2 / 2017 – NCLT dated 12.06.2016, this matter may be placed before Bench No. I. on 10.08.2017.

(MANORAMA KUMARI)  
MEMBER (J)